

HIGH COURT OF SIKKIM

GANGTOK

No.: 03/Comp/HCS

Dated: 04/07/2022

CIRCULAR

The High Court of Sikkim has developed a web based Copy Room Software to enable the Advocates and Parties in Persons to apply for certified copies online. The concerned applicants can login into their account using OTP and register themselves. The software application enables the applicants to apply and track the status of their application and as well make payments online. The application is available in the homepage of High Court of Sikkim website under "Important Links" Section. The application can also be accessed using the following link:

<http://crshcs.nic.in/login>

By Order,

Sd/-

(Benoy Sharma)

CENTRAL PROJECT COORDINATOR

Memo No. 3153-69/HCS

Dated: 04/07/2022

Copy to:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
2. Additional Registrar-cum-PPS to the Hon'ble Judge, High Court of Sikkim, Gangtok.
3. Deputy Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim, Gangtok.
4. Advocate General, Government of Sikkim, Gangtok.
5. Additional Advocate General, Government of Sikkim, Gangtok.
6. All District & Sessions Judges.
7. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok
8. The Member Secretary, Sikkim State Legal Services Authority, Government of Sikkim, Gangtok.
9. Director, Sikkim Judicial Academy, Gangtok.
10. All Chief Judicial Magistrates-cum- Civil Judges.
11. All Sr. Civil Judges-cum-Judicial Magistrates.
12. All Civil Judges-cum- Judicial Magistrates.
13. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
14. President, Sikkim High Court Bar Association, Gangtok.
15. President, Namchi Bar Association.
16. P.A. to the Registrar, High Court of Sikkim.
17. All Section In-charge, High Court of Sikkim.
18. Notice Board.
19. File and
20. Guard file.


DEPUTY REGISTRAR (LT)